BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

MISC APPLICATION IN DISPOSED OF CASE NO. 48 OF 2022

IN

ORIGINAL APPLICATION NO. 30 OF 2022

IN THE MATTER OF:

AFSAR ALI ……APPLICANT

VERSUS

STATE OF U.P. & ORS. ……RESPONDENT(S)

INDEX

S.No.	PARTICULARS	PAGE NO.
1.	FURTHER PROGRESS REPORT ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD, GHAZIABAD IN COMPLIANCE OF THE ORDER DT. 09.04.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
	ANNEXURES	

2.	**COPY OF THE LETTER DT. 12.06.2025 ANNEXED HEREWITH AS ANNEXURE A-1**	
4.	**COPY OF THE LETTER DT. 25.06.2025 ANNEXED HEREWITH AS ANNEXURE A-2**	
5.	**COPY OF THE INSPECTION REPORT ANNEXED HEREWITH AS ANNEXURE A-3**	
6.	**COPY OF THE ANALYSIS REPORT ANNEXED HEREWITH AS ANNEXURE A-4**	

THROUGH COUNSEL

BHANWAR PAL SINGH JADON

STANDING COUNSEL FOR STATE OF U.P.

EMAIL- bhanwar09jadon@gmail.com

Ph: 9639286572

DATE: 05.07.2025

PLACE: NOIDA

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

MISC APPLICATION IN DISPOSED OF CASE NO. 48 OF 2022

IN

ORIGINAL APPLICATION NO. 30 OF 2022

IN THE MATTER OF:

AFSAR ALI **.....APPLICANT**

VERSUS

STATE OF U.P. & ORS. **.....RESPONDENT(S)**

FURTHER PROGRESS REPORT ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD, GHAZIABAD IN COMPLIANCE OF THE ORDER DT. 09.04.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

NOTARIAL Sandeep Sharma Reg. No.1184/18

NOTARY Sandeep Sharma Reg. No.1184/18 GOVT. OF INDIA

03 JUL 2025

I, Ankit Singh aged about 38 years S/o Shri Ajit Singh, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board, Ghaziabad, Uttar Pradesh, do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present report.

2. That I state that the contents of the report have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

I. BACKGROUND OF THE MATTER

3. That in the present matter, the issue is with respect to a pond opposite religious place of Siddha Peeth Devi Temple at village Dasna, district Ghaziabad at Khasara nos. 2076, 2077, 2078 which has got polluted due to dumping of garbage and discharge of untreated sewage and causing health hazards to local people besides damaging the crop in surroundings agricultural fields.

NOTARY
Sandeep Sharma
Reg. No.11864
GOVT. OF INDIA
03 JUL 2023

II. DIRECTIONS OF THIS HON'BLE TRIBUNAL VIDE ORDER DT. 09.04.2025

4. That the present matter was last listed for hearing on 09.04.2025, wherein this Hon'ble Tribunal directed as under:

"1. Learned Counsel for State of Uttar Pradesh and UPPCB seeks two months time for filing of further progress report.

2. Further progress report be filed within two months."

III. INSPECTION OF THE SAID SITE ON 09.06.2025

5. That the inspection of the said site was carried out by the officials of UPPCB on 09.06.2025 in the presence of Executive Officer, Nagar Panchayat Dasna, Ghaziabad.

IV. COMMUNICATIONS WITH EXECUTIVE OFFICER, NAGAR PANCHAYAT, DASNA

6. Having regard to observation made during the visit a letter was written by UPPCB to Executive Officer, Nagar Panchayat Dasna, Ghaziabad on 12.06.2025. That vide the said letter it has been directed to the Executive

NOTARY Sandeep Sharma Reg. No.1 GOVT. OF INDIA

03 JUL 2025

Officer, Nagar Panchayat, Dasna to provide a compliance report upon the following points:

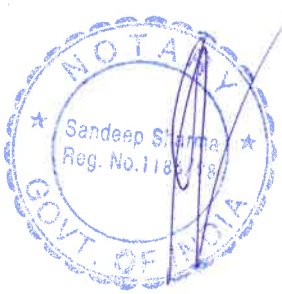
- During the inspection, it was found that as per the proposed plan, the works related to installation of **Grit Chamber, Sludge Removal System**, and **Tertiary Treatment Units** in the Sewage Treatment Plant (established for treatment of domestic effluent) have not been completed. Kindly provide details of the action taken in this regard.

- The temporary unpaved drain constructed to carry domestic effluent from nearby residential premises to the pond has not been fully concretized. Kindly provide details of the action taken for its complete concretization.

- Details regarding the **de-silting of the pond**.

A Copy of the letter dt. 12.06.2025 has been annexed herewith as **ANNEXURE A-1.**

7. That in response to UPPCB letter dated 12.06.2025 a report dated 25.06.2025 was received from Executive Officer, Nagar Panchayat Dasna, Ghaziabad. That the said letter states as under:



03 JUL 2025

- The **Sludge Removal System** and **Tertiary Treatment Units** have been installed. The construction work of the **Grit Chamber** is in progress and will be completed shortly.

- In the matter at hand, the pond mentioned in the petition was jointly measured on **05.03.2025** by the Naib Tehsildar and Lekhpal of the Revenue Department along with the Executive Officer of Nagar Panchayat, Dasna. **Pursuant to the said measurement, illegal encroachments were removed** by the Revenue Administration team. However, certain local individuals raised objections at the Tehsil level regarding the said measurement. To address this, a re-measurement was conducted by the Tehsil authorities, and the dispute has now been resolved.

- To carry the wastewater from the population residing near the said pond to the STP plant, construction of an **RCC drain** is underway and is approximately **90% complete**. During the construction, due to a dispute related to the site measurement, local residents had halted the work, which led to an interruption in construction over a stretch of

03 JUL 202

about **150 running meters**. However, the Revenue Team has conducted fresh measurements and resolved the dispute. The remaining portion of the drain will be completed soon, and the connection of the drain to the **STP plant** will be finalized at the earliest. The Utilization Certificate of the first installment has been submitted to the Government, and a request letter has been sent for the release of the second installment.

- The **de-silting work of the pond** has been completed. The silt removed was intended to be cleared off via auction, and public notices were published in *Amar Ujala* and *Dainik Jagran* newspapers dated **28.08.2024**, scheduling the auction on **11.09.2024**. However, no participants turned up for the auction. Subsequently, Nagar Panchayat Dasna again published notices in *Amar Ujala* on **18.05.2025** and *Yug Karwat* on **19.05.2025**, scheduling the auction on **26.05.2025**, but no one participated this time either. Therefore, the silt will be cleared off after the monsoon season.

A Copy of the letter dt. 25.06.2025 has been annexed herewith as **ANNEXURE A-2.**

NOTARY Sandeep Sharma Reg. No. 1[illegible]/[illegible] GOVT. OF INDIA

03 JUL 2025

VI. LATEST INSPECTION OF THE SAID SITE

8. That the latest inspection of the said site was conducted on 26.06.2025.

A Copy of the inspection report has been annexed herewith as **ANNEXURE A-3.**

i. Observations during the inspection:

- During inspection it was observed that Nagar Panchayat Dasna, Ghaziabad has installed the Sewage Treatment Plant (STP) of 100 KLD SBR technology for treatment of domestic effluent coming from nearby area of the pond. The STP consists of collection tank, biological reactor, treated water tank, ozonator, hydroheal reactor, sludge removal system. Further the work of installation of grit chamber was found in progress and expected to be completed soon.

  Photographs of the STP have been annexed with the inspection report i.e. ANNEXURE A-3.

- It is pertinent to mention that Nagar Panchayat Dasna, Ghaziabad had constructed a temporary kacha drain to prevent discharge of nearby area in pond which is connected to Dasna drain. During the visit the work of converting the kacha drain into pakka drain was found in

NOTARY Sandeep Sharma Reg. No.1 /18 GOVT. OF INDIA

03 JUL 2025

progress. As informed by the Executive Officer, Nagar Panchayat Dasna, Ghaziabad construction of the drain is almost 90% completed and the remaining work will be completed soon. That the total stretch of the drain is approx 1.2 kms and the 150 metres of the stretch has been left as informed by the Executive Officer, Nagar Panchayat, Dasna. Further at the time of inspection no domestic effluent was found to being discharged in the pond.

Photographs of the Drain have been annexed with the inspection report i.e. ANNEXURE A-3.

- During inspection Sewage Treatment Plant (STP) was found operational and samples from inlet and outlet of STP were collected. That as per results of the sample collected from the outlet of STP, parameters are complying with the prescribed norms.

  A Copy of the analysis report has been annexed herewith as **ANNEXURE A-4.**

- The de-silting work of the pond in question has been completed. Further during inspection it was informed by the Executive Officer,

03 JUL 2025

Nagar Panchayat Dasna, Ghaziabad that the silt will be lifted and cleared off after the rainy season.

Photographs of the Pond have been annexed with the inspection report i.e. ANNEXURE A-3.

9. That in view of the aforementioned facts and circumstances, it is most respectfully submitted that substantial compliance has been effected with the directions issued by this Hon'ble Tribunal. The Uttar Pradesh Pollution Control Board continues to remain vigilant and is committed to ensuring sustained compliance with the applicable environmental standards and directions of this Hon'ble Tribunal. The present report is filed for the gracious consideration of this Hon'ble Tribunal and for such further orders or directions as may be deemed just and proper in the facts and circumstances of the case.

10. That the present report is submitted for the kind perusal and further directions of this Hon'ble Tribunal.

DEPONENT

NOTARY
Sandeep Sharma
Reg. No.1186/
GOVT. OF INDIA

03 JUL 2025

VERIFICATION

Verified at Ghaziabad on this 3 day of July, 2025, that the contents of the above affidavit from paragraphs 1 to 10 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT

NOTARY Sandeep Sharma Reg. No.1186/98 GOVT. OF INDIA

ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Ghaziabad (U.P.)

03 JUL 2025

Annexure A-1

क्षेत्रीय कार्यालय–उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

NGT-135

संदर्भ संख्या : 476 / ..... /2025 **दिनांक** 12/06/2025

सेवा में,

अधिशासी अधिकारी
नगर पंचायत डासना
गाजियाबाद।

मा0एन0जी0टी0 प्रकरण

विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम0ए0 संख्या 48/2022 ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 09.04.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम0ए0 संख्या 48/2022 ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 09.04.2025 के सुसंगत अंश निम्नवत है:–

,,,,,1.Learned Counsel for State of Uttar Pradesh and UPPCB seeks two months time for filing of further progress report.

2. Further progress report be filed within two months,,,,,,,,,

मा0 अधिकरण द्वारा पारित आदेश दिनांक 09.04.2025 के अनुपालन में स्थलीय निरीक्षण इस कार्यालय के प्राधिकृत अधिकारी द्वारा दिनांक 09.06.2025 को किया गया एवं निम्नलिखित बिन्दुओं पर सूचनाऐं/अनुपालन आख्या अपेक्षित है:–

1. निरीक्षण में पाया गया कि घरेलू उत्प्रवाह के शुद्धिकरण हेतु स्थापित सीवेज ट्रीटमेन्ट प्लांट में प्रस्ताव के अनुसार Grit Chamber, Sludge Removal System एवं Tertiary Treatment इकाईयो की स्थापना का कार्य नही किया गया है, जिसकी स्थापना के सम्बन्ध में कृत कार्यवाही का विवरण।
2. तालाब के समीप स्थित आवासीय परिसरों से जनित घरेलू उत्प्रवाह के प्रवाहित होने वाली निर्मित अस्थायी कच्ची ड्रेन को पूर्ण रूप से पक्का नही किया गया है, जिसे पक्का किये जाने के सम्बन्ध में कार्यवाही का विवरण।
3. तालाब की डि–सिल्टिंग के सम्बन्ध में विवरण।
4. मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम0ए0 संख्या 48/2022 ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 03.10.2025 के पैराग्राफ–2 में उल्लखित बिन्दुओं के सम्बन्ध में अनुपालन आख्या।

अतः आपसे अनुरोध है कि उपरोक्त बिन्दुओं के सम्बन्ध में बांछित सूचनाऐं/ अनुपालन आख्या इस कार्यालय को प्रेषित करने का कष्ट करें जिससे कि प्रश्नगत प्रकरण पर अग्रिम आवश्यक कार्यवाही की जा सके। अग्रेतर उक्त प्रकरण को मा0 अधिकरण के समक्ष दिनांक 09.07.2025 को पुनः सूचीबद्ध है।

भवदीय

(अंकित सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त–1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

Annexure A-2

कार्यालय नगर पंचायत डासना जनपद–गाजियाबाद

Email ID-nagarpanchayatdasna@gmail.com

पत्रांक: 341 / नपडा–एन0जी0टी0 / 2024–2025 दिनांक– 25/06/25

सेवा में,

क्षेत्रीय अधिकारी
क्षेत्रीय कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।

विषय– मा0 राष्ट्रीय हरित अधिकरण,नई दिल्ली में योजित एम0ए0 संख्या 48 / 2022 ओ0ए0 संख्या 48 / 2022 ओ0ए0 संख्या 30 / 2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनॉक 09–04–2025 के अनुपालन के सम्बंध में।

महोदय,

कृपया, उपर्युक्त विषयक अपने पत्र संख्या 416 / NGT.135 / 2025 दिनॉक 12–06–2025 का सन्दर्भ ग्रहण करने का कष्ट करें। आपके द्वारा चाही गई सूचना निम्न है:–

क0सं0	बिन्दु	उत्तर
1	निरीक्षण में पाया गया कि घरेलू उत्प्रवाह के शुद्धिकरण हेतु स्थापित सीवेज ट्रीटमेन्ट प्लांट में प्रस्ताव के अनुसार Grit Chamber,Sludge Removal System एवं Tertiary Teatment इकाइयों की स्थापना का कार्य नहीं किया गया है जिसकी स्थापना के सम्बन्ध में कृत कार्यवाही का विवरण ।	Sludge Removal System एवं Tertiary Teatment इकाइयों की स्थापना कर दी गई है Grit Chamber, का निर्माण कार्य प्रगति पर है शीघ्र ही स्थापित कर दिया जायेगा।
2	तलाब के समीप स्थित आवासीय परिसरों से जनित घरेलू उत्प्रवाह के प्रवाहित होने वाली निर्मित अस्थायी कच्ची ड्रेन को पूर्ण रुप से पक्का नहीं किया गया है जिसे पक्का किये जाने के सम्बंध में कार्यवाही का विवरण।	प्रश्नगत वाद में वर्णित तालाब की राजस्व विभाग के नायब तहसीलदार, लेखपाल एवं अधिशासी अधिकारी नगर पंचायत डासना के द्वारा संयुक्त रूप से दिनांक–05.03.2025 को पैमाइश करा कर अवैध रूप से किये गये अतिकमण को राजस्व प्रशासन की टीम द्वारा अतिकमण हटा दिया गया था। परन्तु कुछ स्थानीय व्यक्तियों द्वारा तहसील स्तर पर उपरोक्त पैमाईश पर आपत्ति दर्ज की गई। जिसके निस्तारण हेतु तहसील स्तर से पुनः पैमाईश कर ली गई है विवाद का निस्तारण कर दिया गया है। प्रश्नगत तालाब के निकट स्थित आबादी के जल को आर0सी0सी0 नाले का निर्माण कर एस0 टी0 पी0 प्लांट तक पहुँचाने हेतु नाले का निर्माण किया जा रहा है जो कि लगभग 90 प्रतिशत पूर्ण हो चुका है। नाला निर्माण के समय स्थल पर पैमाईश सम्बन्धी विवाद होने के कारण स्थानीय लोगो के द्वारा कार्य रुकवा दिया गया था जिससे लगभग 150 रनिग मीटर की लम्बाई में नाले का निर्माण कार्य बाधित हो गया था जिसका राजस्व टीम के द्वारा पैमाईश कर विवाद का निस्तारण कर दिया गया है अवशेष नाले का निर्माण पूर्ण कर, शीघ्र–अतिशीघ्र नाले को STP Plant से *जोड़ने का कार्य पूर्ण कर लिया जायेगा।* फोटो ग्राफ संलग्न है। प्रथम किश्त की धनराशि का उपयोगिता प्रमाण पत्र शासन को प्रस्तुत कर द्वितीय किश्त

		अवमुक्त करने हेतु अनुरोध पत्र प्रेषित कर दिया गया है ।
3	तालाब की डि–सिल्टिंग के सम्बन्ध में विवरण ।	तालाब से डि–सिल्टिंग का कार्य पूण कर दिया गया है सिल्ट को उठा कर नीलाम के माध्यम से निस्तारण हेतु अमर उजाला,दैनिक जागरण दिनॉक 28 अगस्त 2024 समाचार पत्र में सूचना प्रकाशित करा कर दिनॉक 11 सितम्बर 2024 नीलाम हेतु नियत की गई थी परन्तु नीलाम में कोई भी व्यक्ति सम्मलित नहीं हुआ नगर पंचायत डासना के द्वारा पुनः अमर "उजाला समाचार" पत्र दिनॉक 18 मई 2025 में एवं "युग करवट" समाचार पत्र दिनॉक 19 मई 2025 में सूचना प्रकशित करा कर दिनॉक 26 मई 2025 को सिल्ट के निस्तारण नियत तिथि में कोई व्यक्ति बोली में सम्मलित नहीं हुआ । वर्षा ऋतु के बाद सिल्ट उठा कर निस्तारण कर दिया जायेगा।
4	मा0 राष्ट्रीय हरित अधिकरण,नई दिल्ली में योजित एम0ए0 संख्या 48/2022ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनॉक 03–10–2024 के पैराग्राफ–2 में उल्लिखित बिन्दुओं के सम्बंध में अनुपालन आख्या	अनुपालन आख्या संलग्न है।

Suman

अधिशासी अधिकारी
नगर पंचायत डासना
गाजियाबाद।

प्रतिलिपि– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

1– जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित है।

2– मुख्य पर्यावरण अधिकारी(वृत्त–1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड , लखनऊ ।

अधिशासी अधिकारी
नगर पंचायत डासना
गाजियाबाद।

Annexure A-3

Progress report in reference to order dated 09.04.2025 passed by Hon'ble National Green Tribunal Principal Bench, New Delhi in OA No. MA No. 48/2022 In OA No. 30/2022 Afsar Ali Vs State of U.P.

1.Background:-

Hon'ble National Green Tribunal (here in after referred to as NGT) vide its order dated 09.04.2025 in the above said matter has passed certain directions, relevant portion is reproduced here under:

"…… 1. Learned Counsel for State of Uttar Pradesh and UPPCB seeks two months time for filing of further progress report.

2. Further progress report be filed within two months……"

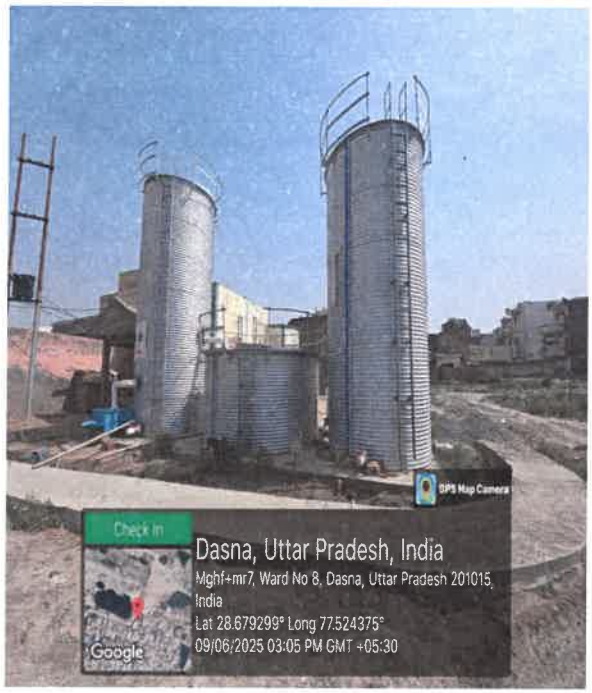
2.Compliance/Action taken:-

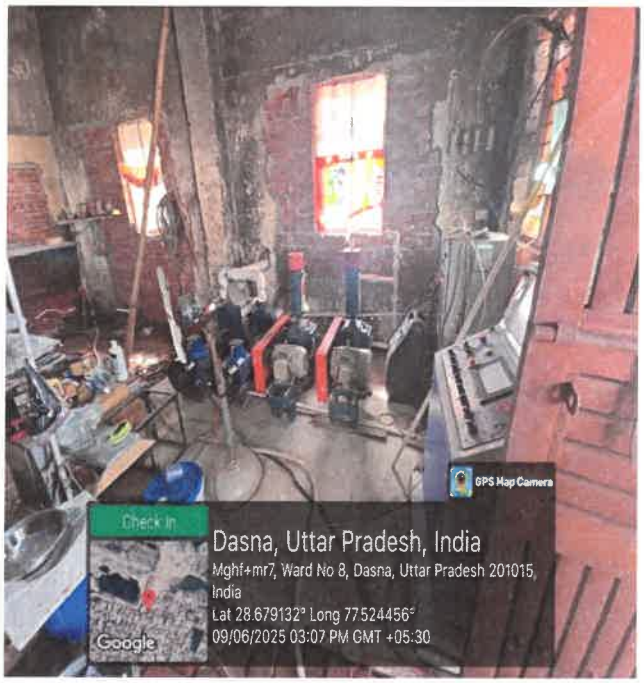
In compliance to the order dated 09.04.2025 passed by Hon'ble National Green Tribunal, New Delhi inspection of site in question was carried out by Officials from Uttar Pradesh Pollution Control Board, Ghaziabad on 09.06.2025 in presence of Executive Officer, Nagar Panchayat Dasna, Ghaziabad. Having regard to observation made during the visit a letter was issued to Executive Officer, Nagar Panchayat Dasna, Ghaziabad on 12.06.2025 for providing informations regarding handling, treatment and disposal of liquid and solid waste as well as prevent discharge there of in the pond. Copy of letter dated 12.06.2025 is annexed as **Annexure-1**.

In response to UPPCB letter dated 12.06.2025 a letter dated 25.06.2025 was received from Executive Officer, Nagar Panchayat Dasna, Ghaziabad. Copy of letter dated 25.06.2025 is annexed as **Annexure2**.

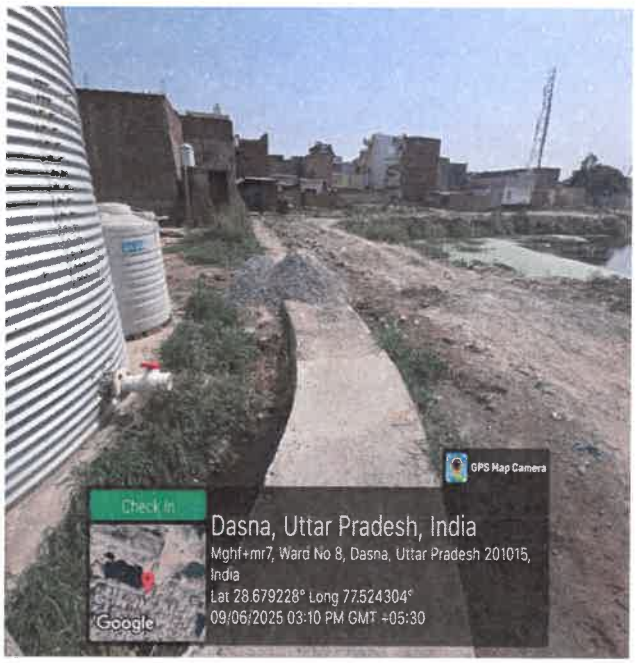
Subsequently latest inspection of site in question was carried out on 26.06.2025 and facts are as follows:-

(a) During inspection it was observed that Nagar Panchayat Dasna, Ghaziabad has installed the Sewage Treatment Plant (STP) of 100 KLD SBR technology for treatment of domestic effluent coming from nearby area of the pond. The STP consists of collection tank, bbiological reactor, treated water tank, ozonator, hydroheal reactor, sludge removal system. Further the work of installation of grit chamber was found in progress and expected to be completed soon. Photograph of STP is given below:-





(b) It is pertinent to mention that Nagar Panchayat Dasna, Ghaziabad had constructed a temporary kacha drain to prevent discharge of near by area in pond which is connected to Dasna drain. During the visit the work of converting the kacha drain into pakka drain was found in progress. As informed by Executive Officer, Nagar Panchayat Dasna, Ghaziabad construction of the drain is almost 90% completed and the remaining work will be completed soon. Further at the time of inspection no domestic effluent was found to being discharged in the pond. During visit photograph taken is given below:-



(c) During inspection Sewage Treatment Plant (STP) was found operational and sample from inlet and outlet of STP was collected. The results of sample collected are given below:-

Name of STP	Sampling Point	pH	Color	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
100 KLD STP Dasna Ghaziabad	Inlet of STP	6.89	Turbid	57.0	233.0	135.0	27×10^3	22×10^3
	Outlet of STP	7.36	Colourless	18.0	94.0	45.0	2100	830

Remark:-As per results of sample collected from outlet of STP, parameters are complying the prescribed norms.

(d) The de-silting work of the pond in question has been completed. Further during inspection it was informed by Executive Officer, Nagar Panchayat Dasna, Ghaziabad that the silt will lifted after the rainy season. During visit photograph taken is given below:-

3.Observation:-

I. During the visit it was observed that the work of installation of STP 100 KLD SBR technology has been completed and found operational except grit chamber. However the work of installation of grit chamber is in progress and expected to be completed soon.

II. The work of converting kacha drain into pakka drain is in progress and the remaining work of drain will be completed shortly.

The above inspection report is being submitted for kind consideration and necessary action please.

(Vipul Kumar)
A.E.E.

Annexure-1

क्षेत्रीय कार्यालय–उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

NGT-135

संदर्भ संख्या : 476 / ..... /2025 **दिनांक 12/06/2025**

मा0एन0जी0टी0 प्रकरण

सेवा में,

अधिशासी अधिकारी
नगर पंचायत डासना
गाजियाबाद।

विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम0ए0 संख्या 48/2022 ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 09.04.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम0ए0 संख्या 48/2022 ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 09.04.2025 के सुसंगत अंश निम्नवत हैः–

,,,,,1.Learned Counsel for State of Uttar Pradesh and UPPCB seeks two months time for filing of further progress report.

2. Further progress report be filed within two months,,,,,,,,,

मा0 अधिकरण द्वारा पारित आदेश दिनांक 09.04.2025 के अनुपालन में स्थलीय निरीक्षण इस कार्यालय के प्राधिकृत अधिकारी द्वारा दिनांक 09.06.2025 को किया गया एवं निम्नलिखित बिन्दुओं पर सूचनाऐं/अनुपालन आख्या अपेक्षित हैः–

1. निरीक्षण में पाया गया कि घरेलू उत्प्रवाह के शुद्धिकरण हेतु स्थापित सीवेज ट्रीटमेन्ट प्लांट में प्रस्ताव के अनुसार Grit Chamber, Sludge Removal System एवं Tertiary Treatment इकाईयो की स्थापना का कार्य नही किया गया है, जिसकी स्थापना के सम्बन्ध में कृत कार्यवाही का विवरण।
2. तालाब के समीप स्थित आवासीय परिसरों से जनित घरेलू उत्प्रवाह के प्रवाहित होने वाली निर्मित अस्थायी कच्ची ड्रेन को पूर्ण रूप से पक्का नही किया गया है, जिसे पक्का किये जाने के सम्बन्ध में कार्यवाही का विवरण।
3. तालाब की डि–सिल्टिंग के सम्बन्ध में विवरण।
4. मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित एम0ए0 संख्या 48/2022 ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 03.10.2025 के पैराग्राफ–2 में उल्लखित बिन्दुओं के सम्बन्ध में अनुपालन आख्या।

अतः आपसे अनुरोध है कि उपरोक्त बिन्दुओं के सम्बन्ध में बांछित सूचनाऐं/ अनुपालन आख्या इस कार्यालय को प्रेषित करने का कष्ट करें जिससे कि प्रश्नगत प्रकरण पर अग्रिम आवश्यक कार्यवाही की जा सकें। अग्रेतर उक्त प्रकरण को मा0 अधिकरण के समक्ष दिनांक 09.07.2025 को पुनः सूचीबद्ध है।

भवदीय

(अंकित सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपिः

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त–1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

Annexure-2

कार्यालय नगर पंचायत डासना जनपद–गाजियाबाद

Email ID-nagarpanchayatdasna@gmail.com

पत्रांक: 341 / नपडा–एन0जी0टी0 / 2024–2025 दिनांक– 25/06/25

सेवा में,

क्षेत्रीय अधिकारी
क्षेत्रीय कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।

विषय– मा0 राष्ट्रीय हरित अधिकरण,नई दिल्ली में योजित एम0ए0 संख्या 48 / 2022 ओ0ए0 संख्या 48 / 2022 ओ0ए0 संख्या 30 / 2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनॉक 09–04–2025 के अनुपालन के सम्बंध में।

महोदय,

कृपया, उपर्युक्त विषयक अपने पत्र संख्या 416 / NGT.135 / 2025 दिनॉक 12–06–2025 का सन्दर्भ ग्रहण करने का कष्ट करें। आपके द्वारा चाही गई सूचना निम्न है:–

क0सं0	बिन्दु	उत्तर
1	निरीक्षण में पाया गया कि घरेलू उत्प्रवाह के शुद्धिकरण हेतु स्थापित सीवेज ट्रीटमेन्ट प्लांट में प्रस्ताव के अनुसार Grit Chamber,Sludge Removal System एवं Tertiary Teatment इकाइयों की स्थापना का कार्य नहीं किया गया है जिसकी स्थापना के सम्बन्ध में कृत कार्यवाही का विवरण ।	Sludge Removal System एवं Tertiary Teatment इकाइयों की स्थापना कर दी गई है Grit Chamber, का निर्माण कार्य प्रगति पर है शीघ्र ही स्थापित कर दिया जायेगा।
2	तलाब के समीप स्थित आवासीय परिसरों से जनित घरेलू उत्प्रवाह के प्रवाहित होने वाली निर्मित अस्थायी कच्ची ड्रेन को पूर्ण रुप से पक्का नहीं किया गया है जिसे पक्का किये जाने के सम्बंध में कार्यवाही का विवरण।	प्रश्नगत वाद में वर्णित तालाब की राजस्व विभाग के नायब तहसीलदार, लेखपाल एवं अधिशासी अधिकारी नगर पंचायत डासना के द्वारा संयुक्त रूप से दिनांक–05.03.2025 को पैमाइश करा कर अवैध रूप से किये गये अतिकमण को राजस्व प्रशासन की टीम द्वारा अतिकमण हटा दिया गया था। परन्तु कुछ स्थानीय व्यक्तियों द्वारा तहसील स्तर पर उपरोक्त पैमाईश पर आपत्ति दर्ज की गई। जिसके निस्तारण हेतु तहसील स्तर से पुनः पैमाईश कर ली गई है विवाद का निस्तारण कर दिया गया है। प्रश्नगत तालाब के निकट स्थित आबादी के जल को आर0सी0सी0 नाले का निर्माण कर एस0 टी0 पी0 प्लांट तक पहुँचाने हेतु नाले का निर्माण किया जा रहा है जो कि लगभग 90 प्रतिशत पूर्ण हो चुका है। नाला निर्माण के समय स्थल पर पैमाईश सम्बन्धी विवाद होने के कारण स्थानीय लोगो के द्वारा कार्य रुकवा दिया गया था जिससे लगभग 150 रनिग मीटर की लम्बाई में नाले का निर्माण कार्य बाधित हो गया था जिसका राजस्व टीम के द्वारा पैमाईश कर विवाद का निस्तारण कर दिया गया है अवशेष नाले का निर्माण पूर्ण कर, शीघ्र–अतिशीघ्र नाले को STP Plant से *जोड़ने का कार्य पूर्ण कर लिया जायेगा।* फोटो ग्राफ संलग्न है। प्रथम किश्त की धनराशि का उपयोगिता प्रमाण पत्र शासन को प्रस्तुत कर द्वितीय किश्त

		अवमुक्त करने हेतु अनुरोध पत्र प्रेषित कर दिया गया है ।
3	तालाब की डि–सिल्टिंग के सम्बन्ध में विवरण ।	तालाब से डि–सिल्टिंग का कार्य पूण कर दिया गया है सिल्ट को उठा कर नीलाम के माध्यम से निस्तारण हेतु अमर उजाला,दैनिक जागरण दिनॉक 28 अगस्त 2024 समाचार पत्र में सूचना प्रकाशित करा कर दिनॉक 11 सितम्बर 2024 नीलाम हेतु नियत की गई थी परन्तु नीलाम में कोई भी व्यक्ति सम्मलित नहीं हुआ नगर पंचायत डासना के द्वारा पुनः अमर "उजाला समाचार" पत्र दिनॉक 18 मई 2025 में एवं "युग करवट" समाचार पत्र दिनॉक 19 मई 2025 में सूचना प्रकशित करा कर दिनॉक 26 मई 2025 को सिल्ट के निस्तारण नियत तिथि में कोई व्यक्ति बोली में सम्मलित नहीं हुआ । वर्षा ऋतु के बाद सिल्ट उठा कर निस्तारण कर दिया जायेगा।
4	मा0 राष्ट्रीय हरित अधिकरण,नई दिल्ली में योजित एम0ए0 संख्या 48/2022ओ0ए0 संख्या 30/2022 अफसर अली बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनॉक 03–10–2024 के पैराग्राफ–2 में उल्लिखित बिन्दुओं के सम्बंध में अनुपालन आख्या	अनुपालन आख्या संलग्न है।

अधिशासी अधिकारी
नगर पंचायत डासना
गाजियाबाद।

प्रतिलिपि– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

1– जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित है।

2– मुख्य पर्यावरण अधिकारी(वृत्त–1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड , लखनऊ ।

अधिशासी अधिकारी
नगर पंचायत डासना
गाजियाबाद।

Annexure A-4

REGIONAL OFFICE
POLLUTION CONTROL BOARD
GHAZIABAD

ANALYSIS REPORT OF STP 100 KLD Dasna

Collected by- Vipul Kumar, AEE

Sample Date-09.06.2025

Name of STP	Sampling Point	pH	Color	B.O.D mg/L	C.O.D mg/L	T.S.S mg/L	Total coliform MPN/100 ml	Fecal coliform MPN/100 ml
100 KLD STP Dasna Ghaziabad	Inlet of STP	6.89	Turbid	57.0	233.0	135.0	27×10^3	22×10^3
	Outlet of STP	7.36	Colourless	18.0	94.0	45.0	2100	830

Ashwani
J.R.F./L.A.

A.S.O.

Regional Officer